

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

- Subject:** 1. Constitution of Disciplinary Committee(s) under the Advocates Act, 1961.
2. Constitution of Committee on Admission and Enrolment of Advocates.

ORDER

No: 1273 of 2023/RG

Dated: 23-10-2023

In supersession of all previous orders so far it pertains to the above captioned subject, Hon'ble Full Court in its meeting held on 20.10.2023, has been pleased to constitute the following committees:

1.	Disciplinary Committees under the Advocates Act, 1961:	
	To deal with the complaints against the Advocates of Jammu Division	Jammu Wing Hon'ble Mrs. Justice Sindhu Sharma; Hon'ble Mr. Justice Vinod Chatterji Koul; and Hon'ble Mr. Justice Mohd Akram Chowdhary.
	To deal with the complaints against the Advocates of Kashmir Province and UT of Ladakh	Srinagar Wing Hon'ble Mr. Justice Rajnesh Oswal ; Hon'ble Mr. Justice Sanjay Dhar ; and Hon'ble Mr. Justice Rahul Bharti.
	Note: Joint Registrar (Protocol), High Court Wing, Jammu / Srinagar shall Act as Secretary of the Disciplinary Committee under Advocate Act in their respective wings.	
2.	Admission and Enrolment of Advocates Committee	
	Subjects: i) To consider the admission and enrolment of Advocates. ii) To consider resumption of practice and also transfer of the enrolment	Hon'ble Mrs. Justice Sindhu Sharma; and Hon'ble Mr. Justice Rajnesh Oswal.

By order


(Shahzad Azeem)
Registrar General

No: 49351-79/RG/G

Dated: 23-10-2023

Copy of the above forwarded to the :

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh, Jammu /Srinagar.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu/Srinagar.
4. Registrar Rules, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Registrar Inspection, High Court of J&K and Ladakh, Jammu.
6. Director, J&K state Judicial Academy, Jammu/Srinagar.
7. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu/Srinagar.
8. Registrar Judicial, High Court of J&K and Ladakh, Jammu / Srinagar.
9. Registrar (Recruitment)/Registrar (Adm)/Registrar (Management), High Court of J&K and Ladakh, Jammu/Srinagar.

..... for information and necessary action.

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10. Joint Registrar (Judicial /Protocol), High Court of J&K and Ladakh, Jammu / Srinagar for information and necessary action.
 - ✓ 11. Incharge NIC, High Court of J&K and Ladakh, Jammu / Srinagar for getting the same uploaded on the High Court Website.
 12. Director Finance, High Court of J&K and Ladakh, Srinagar.
 13. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
 14. Order book.


Deputy Registrar (Adm)
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